NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

10. IA 2533/2022 in C.P. (IB)/1506(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN	**SHRI KISHORE VEMULAPALLI**
HON'BLE MEMBER (T)	**HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2024

NAME OF THE PARTIES:- **Preeti Vimal Agrawal**
V/s
Afloat Textile (India) Ltd
IN THE MATTER OF
Kapokh Fibers & Industries Ltd
V/s
Afloat Textile (India) Ltd.

Section: Sec 54(1) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 2533/2022: -

Present: - Adv. Grishma Mahatme for the Applicant is present through VC.

List this matter on **21.08.2024**.

Sd/-	Sd/-
ANIL RAJ CHELLAN	**KISHORE VEMULAPALLI**
Member (Technical)	**Member (Judicial)**

NAVNATH